Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

21)

T.P.No.203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company Under Section		Paharpur CoolingTowers LtdVersus- Ankit Metal & Power Ltd.		
		433,434		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
15.	R. N ynes	u.	Pelihone	8 ahe.
	1	1 1 - 1		11/1/17

Appabrita dahr Bidgut, Dutt Anirudhya Dutta

Respondent

ORDER

13/7/17

Ld. Counsels for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operation creditor has informed that he has received the reply filed by the corporate debtor only day before yesterday. So he wants to file rejoinder. Prayer is allowed. Petitioner may file rejoinder within 7 days with a copy in advance to the Corporate Debtor.

List the matter on 26/07/2017.

(Vijai Pratap Singh) Member (J)